

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

ORDER

No: 1579

Dated: 18/03/2020

Whereas twelve candidates were engaged as Research Assistants in the High Court of Jammu and Kashmir vide High Court Order No. 1514 dated 06.03.2020.

Whereas the engagement order required all the selected candidates to furnish an undertaking before the undersigned as per Schedule-I of guideline No. 8 notified vide Notification No. 578 dated 30.08.2016.

Whereas the following selected candidates have furnished the requisite undertaking before the undersigned:

S.No.	Name of the Candidate S/Shri	Parentage
Kashmir Province		
1	Suriya Hamid	Hamid Ullah Laway
2	Insha Ahad	Abdul Ahad Mir
3	Uzma Muzafer	Muzaffar Ahmad Mir
4	Junaid Amin	Mohammad Amin Bhat
5	Nusrat Jan	Farooq Ahmad Ganai
Jammu Province		
1	Sahil Sharma	Bhushan Sharma
2	Vishav Sharma	Om Parkash Sharma
3	Akhil Tandon	Deepak Tandon
4	Akshay Gandotra	Ajay K. Gandotra
5	Akshay Sadotra	Kali Dass
6	Sheetal Razdan	Kuldeep Krishan Razdan

Now, therefore, it is hereby ordered that the candidates, belonging to Jammu Province are posted in the Jammu wing of the High Court and those belonging to Kashmir Province are posted in the Srinagar wing of the High Court and their services are placed at the disposal of Registrar Judicial of respective wings for further placement of their services to Hon'ble the Chief Justice and other Hon'ble Judges of the High Court.

By Order.

(Sanjay Dhar)
Registrar General

No: 42163-94/20

Dated: 18/03/2020

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
..... for information and necessary action.
6. Registrar Computers, High Court of J&K, Jammu with the request to
upload the same on the official website of the High Court.
7. Director Finance, High Court of J&K, Jammu.
8. Accounts Officer, High Court of J&K, Jammu/Srinagar
..... for information and necessary action.
9. S/Shri/Ms _____,
..... for information and necessary compliance.

Registrar General

